

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/6/99/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the <sup>th</sup> 25 November, 2021.

Sub: **Extension of Commuted leave.**

Ref:- Your letter No. MACT/K-A/2021/387 dtd. 22.11.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of **commuted leave for another six days** from 21.11.2021 to 26.11.2021 (suffixing 27.11.2021 and 28.11.2021), subject to submission of your duly filled in leave application in prescribed format with exact mention of dates of your leave period along with Leave Admissibility Report, from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-123/2003/<sup>6201</sup>6200-1 dated 25.11.2021

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court.

Sd/-  
24/11/21

**JT.REGISTRAR (VIGILANCE)**

Ade